

(d) The number of persons, who have been engaged after retirement are:

| | | | |
|-------|--|---|----|
| (i) | Ministry of Railways and Zonal Railways | — | 81 |
| (ii) | Rail India Technical and Economic Services (RITES) | — | 12 |
| (iii) | Indian Railway Finance Corporation (IRFC) | — | 03 |
| (iv) | Konkan Railway Corporation (KRC) | — | 28 |
| (v) | Centre for Railway Information Systems (CRIS) | — | 22 |

The continued engagement of these persons has been necessitated due to non-availability of suitable persons, requiring special skills/experience and is in the public interest.

Foreign Vessels Engaged by ONGC

1880. SHRIM. V. CHANDRASHEKARA MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the details of foreign supply vessels engaged by the Oil and Natural Gas Commission (ONGC) under chartering system both from domestic and foreign sources during the last three years;

(b) whether the ONGC has sought exemption of rules under the Merchant Shipping Act;

(c) whether Government have received representation against the move from Indian National Ship Owner's Association; and

(d) if so, the facts and details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) ONGC has engaged following five foreign flag vessels from Indian companies during last 3 years:

| <i>Name of Co.</i> | <i>vessel Name</i> | <i>Year</i> |
|---|--------------------|-------------|
| M/s. Garware Shipping Corporation Limited | PACIFIC DIRK | 1988-89 |
| M/s. Taj Trade Tpt. | JENSEN TIDE | 1989-91 |
| " | RAMEY TIDE | -do- |
| " | MIRE TIDE | -do- |
| M/s Seaspan Shipping & drg. | STATE DEFENDER | 1990-91 |

However, no foreign flag vessel has been hired from a foreign company by the ONGC in the last three years.

(b) These vessels were deployed after obtaining the approval of the DG, Shipping under the Merchant Shipping Act;

(c) and (d). ONGC and OIL have been permitted to procure their requirement of equipment and services under global tenders. Accordingly ONGC has been inviting global tenders for charter hiring of offshore supply vessels also. However Indian National Shipowners' Association has been representing that over-riding preference should be given to Indian flag vessels.

Power Breakdown In Yadav Nagar, Delhi

1881. PROF. RAM GANESH KAPSE: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to conduct any enquiry into frequent power breakdown in Yadav Nagar, a residential colony in North Delhi; and

(b) if so, when the enquiry is likely to be conducted?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). According to DESU the power supply position in the said area is by and large satisfactory. As such the question of conducting any enquiry in the matter does not arise.

Production of Analgin

1882. SHRI KHEMCHANDBHAI SOMABHAI CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether manufacture of Analgin is reserved for public sector units;

(b) whether Analgin is also produced by several small scale industrial units; and

(c) if so, the total production of Analgin made by various companies, sector-wise

during 1989 together with percentage of production?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) and (c). Production of drugs in the Small Scale Sector is not monitored by this Ministry. In the organised sector only M/s. IDPL is producing Analgin. Its production during 1988-89 and 1989-90 was 271.80 and 235.2 MT respectively.

Surplus Stock of Penicillin

1883. SHRI JANAK RAJ GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the surplus stock of Penicillin lying with the public sector units; and

(b) the steps Government have taken/propose to take to ban import of Penicillin-G?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI JAI PRAKASH): (a) As on 1.12.1990, Indian Drugs and Pharmaceuticals Limited (IDPL) had a stock of 9225 BUs of Pen.G 1st Crystals and Hindustan Antibiotics Limited (HAL) had 'Nil' stock.

(b) Indigenous production of Pen. G 1st Crystals is not sufficient for the manufacture of semi synthetic Penicillin and import of Pen. G 1st Crystals is regulated to meet the shortage in this regard.

Expansion of Cochin Refinery

1884. SHRI P. C. THOMAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: